

43091

HIGH COURT OF KERALA

Kochi : 682 031
Dated : 06.05.2014

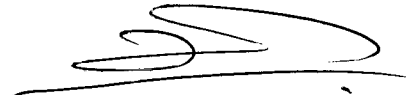
S1-103523/2013

SHORT QUOTATION NOTICE

Sealed quotations are invited for the preparation and supply of the Identity Cards of Retired High Court Staff, for a period of 2 years starting from 01.06.2014 to 31.05.2016. The Rate shall include the charges for Printing and fusing the Identity Card in the ATM Card size.

The envelopes containing the quotation should bear the *Superscription* ' **S1-103523/2013** – *Quotation for the Preparation of Identity Cards of Retired Members of High Court Staff* ' and should be addressed to the Registrar (Administration). Intending quotationers may submit the quotation on or before **14-05-2014 till 2 pm**. Late quotation will not be accepted. The quotation will be opened at **3 pm on 14-05-2014** in the presence of quotationer or their authorized representatives who may be present at that time. The maximum period required for delivery of the item in its final form should also be mentioned.

Details of the requirements, conditions governing their supply and the specimen of the Identity Card can be obtained on request from the **Stationery/Store Section till 13.05.2014, 4.30 pm**.



JOHNY K PAUL

Registrar (Administration)

Copy to

1. Notice Board, High Court of Kerala.
- ✓2. Computer Cell, High Court. (for publishing in website)
3. The File.

